lished in the same area, work on the construction of new quarters have not started so far; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) and (b). There are only six residences on Minto Road and Jehangir Road lying vacant for more than five years. Necessary action for their demolition is in progress. These quarters were got vacated either having been declared as dangerous or coming under redevelopment scheme.

(c) Yes.

(d) The estimates for the construction of quarters on the land vacated by demolition of quarters in into Road and Jehangir Road area were sanctioned in 1963-64 but the work could not be started as the Corporation did not approve the lay-out plan prepared by the Central Public Works Department on the ground that the zonal plan for this area had not been finalised by the Delhi Development Authority. The zonal plan has since been approved and revised estimates have been prepared. The lay-out has also been sent to the Corporation for approval.

केन्द्रीय उत्पादन शुल्क विभाग, मध्य प्रदेश

2671. श्री शिव कुमार शास्त्री :
श्री ब्रह्मानन्द जी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय उत्पादन शुल्क विभाग के मध्य प्रदेश तथा विदर्भ खण्ड सम्बन्धी मुख्यालय नागपुर में है;

(ख) क्या यह भी सच है कि अधिकतर औद्योगिक कारखाने, जिनका इस विभाग से सम्बन्ध रहता है, भोपाल, इन्दौर तथा ग्वालियर में हैं;

(ग) यदि हां, तो क्या दूर रहने वाले व्यक्तियों की सुविधा के लिये सरकार का विचार इन मुख्यालयों को वहां से उठा कर भोपाल अथवा किसी मध्यवर्ती स्थान में ले जाने का है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

उप प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) जी, हां ।

(ख) जी, हां ।

(ग) इस समय ऐसा करने का विचार नहीं है ।

(घ) चूंकि प्रधान-कार्यालय का स्थान बदलने में कार्यालय-भवन तथा रिहायशी मकानों के रूप में पूंजी सम्बन्धी व्यय होने की सम्भावना है, इसलिए खर्च में कमी करने की आवश्यकता को देखते हुए ऐसे प्रस्तावों पर विचार करना स्थगित रखा जाता है ।

COMPANIES AUTHORISED TO RAISE CAPITAN

2672. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that seven Companies, namely, Laljibhai Jivram Private Limited, Ahmedabad; Eagle Litho-graphing Co. (P) Limited, Calcutta; National Cereal Products Ltd., Solan; Brewery (Simla); Aryurbda Sevashram Private Ltd., Udaipur; India Filters Manufacturers' (P) Ltd., Madras; Associated Cement Companies Ltd., Bombay; Mico Farm Chemicals Ltd., Madras have been authorised to raise capital; and

(b) if so, the reasons therefor and the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Yes, Sir. Details thereof and the reasons therefor are given in the statement laid on the Table of the House. [*Placed in Library. See* No. LT-322/68].

राजस्थान नहर परियोजना

2673. श्री शिवकुमार शास्त्री :
श्री अटल बिहारी वाजपेयी :

क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान नहर परियोजना में क्या अग्रेतर प्रगति हुई है; और